

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:3992
ANSWERED ON:18.02.2014
IMPORT OF COAL
Viswanathan Shri P.

Will the Minister of COAL be pleased to state:

- (a) whether the Central Electricity Authority (CEA) has given any proposal to Coal India Limited (CIL) to import coal for the year 2014-15;
- (b) if so, the quantity proposed to be imported by CIL and the estimated cost of import;
- (c) whether CEA has advised CIL to supply coal to Independent Power Producers (IPPs) at subsidised rates;
- (d) if so, the estimated loss to CIL and the reasons and the circumstances under which the CIL is to supply the imported coal below cost; and
- (e) whether CIL is having any proposal to increase the cost of domestic coal supplied to IPPs and if so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL)

- (a) Coal India Limited (CIL) has not received any proposal from Central Electricity Authority (CEA) in respect of importing coal for the year 2014-15.
- (b) Does not arise in view of (a) above.
- (c) CIL has not received any such advice from CEA.
- (d) Does not arise in view of (c) above.
- (e) There is no such proposal.